

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(IB)-16(PB)/2017

IN THE MATTER OF:

Anil Mahindroo & Anr.

.....Petitioners

v.

Earth Iconic Infrastructures Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 7

Order delivered on 12.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M. KUMAR
Hon'ble President

R. Varadharajan
Hon'ble Member (J)

For the Petitioner(s): Mr. Neeraj Kr. Gupta, Advocate

For the Respondent(s): Mr. Prateek Yadav, Advocate

ORDER

On the request made by the learned counsel for the respondent, hearing is deferred to 19.01.2018.

Sd-

(M.M. KUMAR)
PRESIDENT

Sd-

(R. VARADHARAJAN)
(MEMBER JUDICIAL)

12.01.2018

Vineet